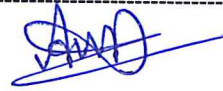


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 264/15	TP 36/17	For hearing	433 (e)	Alltronics Vs. SPM India Ltd. & 6 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	K.S. Chandrashekhara 9448055458	Petitioner	

ORDER

Counsel for Petitioner is present. Counsel for Respondent R3 is present. Counsel for Petitioner has filed memo along with annexure that, notices issued to R1 & R7 are served. R1 & R7 are called absent and treated as absent. Counsel for R3 filed objection. For hearing list it on 01/12/2017.


Member (T)


Member (J)